

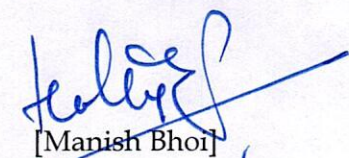
INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 02/03/2026 TO 05/03/2026

[04/03/2026 (Wednesday) is Gazetted Holiday]

[06/03/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.1
"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"A" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No.2
"Patna" (SMC & Division) Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.2
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No. 3/4
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.)	Court Room No. 3/4

- Note : 1. "C" Bench of ITAT, Kolkata will not function during this week.
2. Cuttack Bench will not function during this week.
3. Guwahati Bench will not function during this week.


[Manish Bhoi]
Assistant Registrar

24/2/2026